

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:3093
ANSWERED ON:15.03.2013
TREATMENT FROM CGHS EMPANELLED HOSPITALS
Nahata Smt. P. Jaya Prada;Rathod Shri Ramesh

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government has issued any instruction to Central Government Health Scheme (CGHS) dispensaries to issue medicines directly to patients under treatment in CGHS empanelled hospitals;
- (b) if so, the details thereof;
- (c) whether it is a fact that the patients do not get medicines issued from CGHS dispensaries on the prescription of CGHS empanelled hospitals;
- (d) if so, the details thereof and the reasons therefor; and
- (e) the corrective measures taken by the Government in this regard?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABIAZAD)

(a) to (e): The private hospitals under CGHS are primarily empanelled for providing inpatient medical treatment to a CGHS beneficiary. However, CGHS allows follow-up treatment from these hospitals in Post-Operative cases in six major categories namely, Cardio-Vascular Disease, Renal Disease, Neurological Disease, Joint Replacement, Accident cases and Cancer Disease. Accordingly, the medicines prescribed by the treating specialists of the private empanelled hospital are issued directly from the dispensary. In other post operative cases, medicines are issued upto one month to a patient as per the advice on discharge.

In addition, there is also a provision for issue of Chemotherapy drugs to patients undergoing treatment at empanelled hospitals. The above system is working properly.